

23

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.12/BB/2017	-	Admission	230-232	FMC India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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23 K. SUMALATHA  
9880915519

Petitioner

K. Sumalatha

Counsel for petitioner is present. He has filed a memo stating that NCLT Mumbai, has passed orders on the application filed by transferor company sanctioning the scheme.

List it on 23.06.2017.

  
MEMBER (J)

  
MEMBER (T)